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Central Notification [11]

Ministry of Finance [35/2025-Cust (NT)]

Ministry of Finance [36/2025-Cust (NT) [Amendment in Notification No. S.O. 830(E)]]

Ministry of Finance [37/2025-Cust (NT) [Amendment in Notification No. G.S.R. 193(E)]]

Ministry of Finance [30/2025-Cust [Amendment in Notification No. G.S.R. 796(E)]]

Ministry of Commerce and Industry [Notification No. 11/2025-26]

Ministry of Commerce and Industry [Notification No. 12/2025-26]

Ministry of Commerce and Industry [Notification No. 13/2025-26 [Amendment in Foreign Trade Policy]]

Ministry of Commerce and Industry [Notification No. 14/2025-26 [Amendment in Foreign Trade Policy]]

Ministry of Commerce and Industry [Notification No. 15/2025-26 [Amendment in Foreign Trade Policy]]

Ministry of Commerce and Industry [Notification No. 6/2025-26 [Amendment in Foreign Trade Policy]]

Ministry of Commerce and Industry [Notification No. 7/2025-26 [Amendment in Foreign Trade Policy, 2023]]

State Act [8]

Goa Barge Tax (Amendment) Act, 2004

Goa Barge Tax (Amendment) Ordinance, 2012

Goa Appropriation (No. 2) Act, 2012

Goa Appropriation (No. 3) Act, 2012

Goa Barge Tax (Amendment) Act, 2012

Goa Human Resource Development Act, 2012

Goa Barge (Taxation on Goods) (Amendment) Act, 2012

Odisha Goods and Services Tax (Amendment) Act, 2024

State Rule [7]

Existing/Amended Scheme to Provide Financial Assistance to the Dairy Co-operative Societies

Goa Panchayat Raj (Grant of Award to the best performing Village Panchayats) Scheme, 2012

Goa Right of Children to Free and Compulsory Education Rules, 2012

Goa Land Revenue (City Survey) (Amendment) Rules, 2012

Goa Land Revenue (Inspection, Search and Supply of Copies of Land Records) (Amendment) Rules, 2012

Goa Municipalities (Consolidated Property Tax) (Amendment) Rules, 2012

Government of Goa, Goa Medical College, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2012

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